

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2755/2013

Monday, this the 7<sup>th</sup> day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mrs. Vasanthi Pal, w/o Mr. Pradip Kumar Pal  
Resident of 43/3A, DIZ Area, Sector-2  
Gole Market, New Delhi-1

(Mr. Padma Kumar S, Advocate)

..Applicant

Versus

1. Union of India through the Secretary  
Ministry of Agriculture  
Department of Agriculture & Cooperation  
Krishi Bhawan, New Delhi
2. Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road  
New Delhi-11
3. Secretary  
Department of Personnel & Training  
North Block, New Delhi

..Respondents

(Mr. B L Wanchoo, Advocate)

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

As prayed by Mr. Padma Kumar S, learned counsel for applicant, the Original Application is dismissed with liberty to file fresh one with proper particulars and relief clause. No costs.

**( K. N. Shrivastava )  
Member (A)**

**( A.K. Bhardwaj )  
Member (J)**

**September 7, 2015**  
/sunil/